

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 24(ND)/2013  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE COMPANY: M/s. Jhankar Benquets Pvt. Ltd.  
Vs.  
M/s. Vista Hospitality Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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I.	P. Nagesh	Admr.	Petitioner	P Nagesh
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II	Virendra Ganda	Sr Adm.	Respondent	[Signature]
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ORDER

The Mediation proceedings are still in progress and the matter is posted before the  
Mediator on 27.02.2017.

List for further consideration on 10.04.2017.

Sd/-  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

Sd/-  
(R. VARADHARAJAN)  
MEMBER (J)